

Annexure-7

Name of the corporate debtor, Savera Digital India Private Limited, Date of commencement of CIRP 10 01 2024, List of creditors as on 24/05/2024

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Commissioner Commercial Tax	West Bengal	25/01/2024	₹ 96,52,007 14	₹ 96,52,007 14	Statutory Dues	NA	Nil	Nil	Nil	0 00	0 00	
2	Employees' State Insurance Corporation	Central Government	30/01/2024	₹ 78,592 00	₹ 78,592 00	Statutory Dues	NA	Nil	Nil	Nil	0 00	0 00	
3	Department of Trade & Taxes, GNCTD	New Delhi Government	23/02/2024	₹ 15,32,544 00	₹ 12,88,652 00	Statutory Dues	NA	Nil	Nil	Nil	0 00	2,43,892 00	Penalty and interest claimed was for period post CIRP order and no interest calculation sheet was provided by the claimant
4	State Tax Officer, Mumbai VAT	Maharashtra	24/04/2024	₹ 83,42,349 00	₹ 83,42,349 00	Statutory Dues	NA	Nil	Nil	Nil	0 00	0 00	Filed claim as secured operational creditor

